5

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

IA 49/2017, IA 9/2017 in TP No. 116/58-59/NCLT/AHM/2016 (New)
C.P. No. 1/58-59/CLB/MB/2016 (Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

Name of the Company: Hasmukh B. Baraiya
V/s
Symphony Ltd.

Section of the Companies Act: Section 58-59 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rahul Sahasrabuddhe	PCS	Petitioner	R. Sahasrabuddhe
2.	Bijal Chhatrapati	Advocate	Respondent Nos 1 & 2	
3	Arvind Parikh	Advocate		
4.	GARGI R. VYAS	Advocate	Respondent No. 5	

ORDER

Learned PCS Mr. Rahul Sahasrabuddhe present for Petitioner. Learned Advocate Mr. Bijal Chhatrapati with Learned Advocate Mr. Arvind Parikh present for Respondents no. 1 and 2. Learned Advocate Ms. Gargi Vyas present for Respondent no. 5. None present for other Respondents.

Heard arguments of Learned PCS for Petitioner and Learned Counsel for Respondents no. 1 and 2 and learned Counsel for Respondent no. 5.

Order reserved.

29/3/17

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 29th day of March, 2017.